

**Cyber Crime Coordination Centre**

346. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has sanctioned a scheme for establishment of Indian Cyber Crime Coordination Centre (I4C) to handle issues related to cyber crime in the country, if so, the details thereof along with its components;

(b) the details of the State Governments that have agreed to set up Regional Cyber Crime Coordination Centres; and

(c) whether Government has also setup the National cyber crime reporting portal, if so, the number of cases reported and action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Yes Sir. Ministry of Home Affairs (MHA) has rolled out a scheme 'Indian Cyber Crime Coordination Centre (I4C)' to combat cyber crime in the country, in a coordinated and effective manner. The scheme has following seven components:

- (i) National Cybercrime Threat Analytics Unit.
- (ii) National Cybercrime Reporting Portal.
- (iii) Platform for Joint Cybercrime Investigation Team.
- (iv) National Cybercrime Forensic Laboratory Ecosystem.
- (v) National Cybercrime Training Centre.
- (vi) National Cybercrime Ecosystem Management Unit.
- (vii) National Cybercrime Research and Innovation Centre.

21 States/UTs, namely Andaman and Nicobar Islands, Andhra Pradesh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Puducherry, Punjab, Tamil Nadu, Telangana, Tripura and Uttarakhand have agreed to setup the Regional Cyber Crime Coordination Centres.

MHA operationalised National Cyber Crime Reporting Portal on 30th August, 2019 and the complaints reported are dealt by the Law Enforcement Agencies (LEAs) of the

concerned State/UT as per provisions of the law. 33,152 cyber crime incidents have been reported till 30.01.2020 on the portal, wherein 790 FIRs have been registered by the concerned LEAs.

#### **Attack by mob in JNU**

†347. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI MANAS RANJAN BHUNIA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people, students and professors injured and the quantum of loss occurred to public property in the attack by masked mob on the 5th January, 2020 in Jawaharlal Nehru University, New Delhi;

(b) the details of action taken after this incident;

(c) whether the working style of Delhi Police has been satisfactory in this incident; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As reported by Delhi Police, since October 2019, students of Jawaharlal Nehru University (JNU) have been protesting against hostel fee hike and other administrative issues. In order to stall the online registration process for the new semester, on 3rd and 4th January, 2020, students damaged the server system of CIS Centre inside the JNU Campus and indulged in physical abuse and violence. Based on complaints received from Chief Security Officer, JNU, two cases have been registered by Delhi Police PS Vasant Kunj North.

Another case has been registered at PS Vasant Kunj North on 6th January, 2020 with regard to the attack against the students and teachers of JNU on 5th January 2020 by masked people with rods and sticks. 51 persons including students sustained injuries and all were medically examined. No one was killed in this incident. Some private cars and property were also damaged. Some of the rioters involved have been identified.

---

†Original notice of the question was received in Hindi.